

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. DA 1450 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

KRISHNENDU MUKHERJEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr. R.K. De, counsel  
Mr. A.K. Raychowdhury, counsel  
Mr. D.P. Bhattacharjee, counsel

For the respondents: Mr. P.K. Arora, counsel

Heard on : 12.3.98


Order on : 12.3.98

O R D E R

S.N. Mallick, VC

Heard both the parties. The ld. counsel for the petitioner submits that he does not want to proceed with the matter. The application is thus rejected for being not pressed. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN